

O.A. No. 515 of 2012

Balunkeswar Patra.....Applicant

Vs

Union of India & Ors.....Respondents

Order dated: 17.07.2012

CORAM:

Hon'ble Shri C.R.Mohapatra, Member (Admn.)

Heard Mr. P.K.Padhi, Ld. Counsel for the applicant and Mr. S.Barik, Ld. Additional Standing Counsel (on whom a copy of this O.A. has already been served), appearing for the Respondents and perused the material on record.

It is the case of the applicant that after the death of his father, who was working as GDSBPM, Lethingia Branch Post Office, he approached the Respondents seeking appointment on compassionate ground. According to him, his case for compassionate appointment was turned down by the Respondents vide Annexure-A/3 on the ground that he had failed to score over and above 50 merit points as required for appointment as GDS under compassionate ground.

It is the contention of the Ld. Counsel for the applicant that as per the DoP&T, O.M. dated 05.05.2003, his case should be considered thrice. In this connection, Shri Padhi, Ld. Counsel for the applicant, submitted that since the

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candidature of the applicant has been considered only once, based on the DOP&T, O.M. dated 05.05.2003 right accrues on him for being considered for compassionate appointment for two times more.

I have considered the submissions made by the Ld. Counsel for the parties. Since, this is a matter of compassionate appointment, which needs immediate consideration, in my opinion, in the face of admitted position the matter should be expeditiously disposed of.

In view of this, having regard to DoP&T O.M. dated 05.05.2003, I direct the Respondents to further consider the case of the applicant for compassionate appointment in the ensuing CRC meeting and, accordingly, pass reasoned and speaking order within a period of one month from the date of commencement of the CRC meeting.

With the above observation and direction, the O.A. is disposed of at the stage of admission itself.

Send copy of this order to the Respondents and free copies of this order be given to the Ld. Counsel appearing for the parties.


MEMBER(Admn.)

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